



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.04.2025

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 02.04.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 642 - 644 of 2023  <b>Part Heard</b>	Vir Jai Khosla Vs. Nemo	02.04.2025	01.05.2025
2.	Comp. App. (AT) (Ins) No. 130 of 2024	Vinod Khattar Vs. Narendra Kumar Sharma RP, Indirapuram Habitat Centre (P) Ltd.  <b>With</b>	02.04.2025	14.05.2025
3.	Comp. App. (AT) (Ins) No. 131 of 2024	Veena Khattar Vs. Narendra Kumar Sharma RP, Indirapuram Habitat Centre (P) Ltd.  <b>With</b>	02.04.2025	14.05.2025
4.	Comp. App. (AT) (Ins) No. 132 of 2024	Sarthak Khattar Vs. Narendra Kumar Sharma RP, Indirapuram Habitat Centre (P) Ltd.  <b>With</b>	02.04.2025	14.05.2025

<b>5.</b>	Comp. App. (AT) (Ins) No. 133 of 2024	Subhash Khattar Vs. Narendra Kumar Sharma RP, Indirapuram Habitat Centre (P) Ltd.	<b>02.04.2025</b>	<b>14.05.2025</b>
<b>6.</b>	Comp. App. (AT) (Ins) No. 2168 of 2024 & I.A. No. 765, 1732 of 2025 <b>(With Defects)</b>	Navin M. Raheja Vs. Vipul Jain & Ors.	<b>02.04.2025</b>	<b>06.05.2025</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar